

Office of Addl. District & Sessions Judge, Chandernagore, Hooghly.

Order No. 30/V

Dated : 15-05-2020

In view of the "Duty Roster" of Judicial Officers of Hooghly Judgeship prepared by the District Judge, Hooghly for the period from 16-05-2020 to 31-05-2020 and the communication of the same made to the Registrar General, Hon'ble High Court at Calcutta vide his/her letter no. 966/HC 20 dated 14-05-2020 arising out of Hon'ble High Court's Notification No. 1548-RG dated 13-05-2020, the following office vehicle is placed for attending the duty/duties of the Judicial Officer mentioned herein below **scheduled to be held at Hooghly Sadar Sub-Division due to sudden outbreak of COVID-19 at Chandernagore Sub-Division** and for attending the duty of the staffs members of the Judgeship in terms of the order no. 125 dated 14-05-2020 of District Judge, Hooghly for their to and fro journey of from their respective place of residence to the court and from Court to their home (if required) in order to attend their duty of POCSO Court for the period mentioned therein.

In the event of any owner cum driver of the vehicle is found absent or failed to report to duty on the respective date/dates or on any date or dates, it is the sole responsibility or liability of the driver or owner of the vehicle himself or herself to make an alternative arrangement to place any other suitable vehicle so that no inconvenience is caused in attending the duty of the Judicial Officers and Staff members in any manner whatsoever.

Inform all concerned accordingly. This order can be viewed or downloaded by logging in to the website <https://districts.ecourts.gov.in/hooghly> or District Website Hooghly.

Sl.No	Name of Driver/Owner with Mobile No.	Vehicle Number :	Name of Officer with Designation for holding duty :	Date/Dates
1.	Biswanath Mondal Phone-9088554979	WB25B4190	Abhiram Barman, Addl. District & Sessions Judge, FTC, Chandernagore, Hooghly	21-05-2020

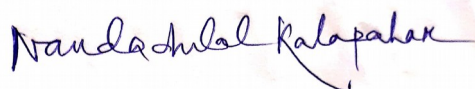
Sd/- Nandadulal Kalapahar.
Addl. District. & Sessions Judge,
Chandernagore, Hooghly -cum-
Chairman, Vehicle Committee,
Chandernagore, Sub-division Court.

Office of Addl. District & Sessions Judge, Chandernagore, Hooghly.

No. 481- 484

dated 15-05-2020

1. Copy to Addl. District & Sessions Judge, Fast Track Court, Chandernagore for information and taking necessary action .
2. Copy to ACJM, Chandernagore, Hooghly for information and taking necessary action.
3. Copy to Civil Judge (Jr. Divn.), 2nd Court, Chandernagore, Hooghly for information and taking necessary action.
4. Copy to Drivers for information and taking necessary action



Addl. District & Sessions Judge,
Chandernagore, Hooghly.